NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.01/(MAH)/2015

CORAM:

Dated: 18.07.2017

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES: Mr. Sunil Dubey

V/s.

M/s. Brand Connect Media Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME	DESIGNATION	SIGNATURE
1 Dr S. K. Journ	PCS Fore	x ee ga
a Mr. Shyam Gopal 1/b Veritas Legal	Adv. for Respondent No.5	Shyan
3. minalyli Nimbalar i/b 5.D. Israuni	Advlos Ry pordet	Minperas

ORDER

C.P. No. 07/241-242/NCLT/MB/MAH/2017 C.P. No. 01/397-398/CLB/MB/MAH/2015 C.P. No. 117/397-398/CLB/MB/MAH/2014

- 1. The Learned Representatives of both the sides are present.
- By consent adjourned to 24th August, 2017 at 2.30 PM.

Sd/-

M.K. Shrawat Member (Judicial)